

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000017/2020	SATYABAN PATTNAYAK VS THE ARBITRATOR,G.DHARMARAJ(DISTRICT JUDGE),(RETD)E3-E BLOCK	ASHOK DAS VS	// ()
2	BLAPL/0009128/2020	MILU BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	JHARPOKHARIA /201 /2020 () //
3	BLAPL/0009129/2020	SULIA @ SUDARSHAN JENA @ SUDARSAN JENA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RAJKANIKA /243 /2020 () //
4	BLAPL/0009130/2020	ASHOK KAPOOR VS STATE OF ODISHA	SATYABRATA MOHANTY-1 VS	MACHHKUND /93 /2020 () //
5	BLAPL/0009131/2020	JYOTI PRAKASH PRAHARAJ VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MAHANGA /194 /2020 () //
6	BLAPL/0009132/2020	KARTIKA MALLIK @ KANAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	AUL /243 /2020 () //
7	BLAPL/0009133/2020	BUDHIA SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 () //
8	BLAPL/0009134/2020	DIBYA ANJAN HOTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /166 /2020 () //
9	BLAPL/0009135/2020	PRASANTA BAG VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	BOLANGIR TOWN /374 /2020 () //
10	BLAPL/0009136/2020	MAHAMAD KARIM @ TIPU VS STATE OF ODISHA	ASIT KU JENA VS	ITAMATI /122 /2020 () //
11	BLAPL/0009137/2020	SURENDRA KU DAS @ BABULI VS STATE OF ODISHA	G.C.ROUT VS	TANGI (KHURDA) /187 /2020 () //

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12	BLAPL/0009138/2020	BHAJAHARI SWAIN VS STATE OF ODISHA	SATYABRATA MOHAHTY (1) VS	PARADEEP LOCK /216 /2020 () //
13	BLAPL/0009139/2020	GURU CHARAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /173 /2020 () //
14	BLAPL/0009140/2020	JAGDISH KHADIA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BELPAHAR /174 /2020 () //
15	BLAPL/0009141/2020	RAMAKANTA ROUT VS STATE OF ODISHA	S.MOHAPATRA VS	NILGIRI /330 /2020 () //
16	BLAPL/0009142/2020	KARTIKA MALLIK @ KANAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	AUL /242 /2020 () //
17	BLAPL/0009143/2020	PRATAP KUMAR BISWAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /267 /2020 () //
18	BLAPL/0009144/2020	TIKINA @ SANAJ NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DASPALLA /150 /2020 () //
19	BLAPL/0009145/2020	MEDANA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /90 /2020 () //
20	BLAPL/0009146/2020	BADAL MALLIK VS STATE OF ODISHA	N.K.LENKA VS	MANGALPUR /319 /2020 () //
21	BLAPL/0009147/2020	LAXMI DEI @ LAXMI DEI MOHANTY VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KUMBHARAPARA /304 /2020 () //
22	BLAPL/0009148/2020	CHATURBHUJA LUHA VS STATE OF ODISHA	ANITUDHA DAS VS	/ /0 () //
23	BLAPL/0009149/2020	MANOJ SRICHANDAN	SIDDHARTH PRASAD MISHRA	JANKIA P.S. /220 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009150/2020	ATANU PRIYADARSHI @ BIKUN	GYANA RANJAN MOHANTY	AIRPORT /252 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009151/2020	ANIL KUMAR JENA @ BUTI	SANJIB RAY	PATTAMUNDAI /308 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009152/2020	SIKANDAR ALI	DILLIP MOHANTY	BADABAZAR /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009153/2020	MD. INTIYAZ ALAM @BABULU	R.N.MISHRA	BASTA /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009154/2020	PINTU @ JYOTIRANJAN MOHANTY	TARA PRASAD MOHAPATRA	KAKATAPUR /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009155/2020	UPENDRA @ ADIKANDA PARIDA	SUSANTA KUMAR ROUT	GONDIA /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009156/2020	AJIT PRIDA	SUSANTA KUMAR ROUT	GONDIA /18 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009157/2020	SANIKA MUNDA	TARA PRASAD MOHAPATRA	CHANDIPOSH PS /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009158/2020	S. BALAJI ACHARY	JYOTIRMAYA SAHOO	BALLIGUDA /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009159/2020	KARTIKA SANDHA @ GAON	JYOTIRMAYA SAHOO	SOHELLA /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009160/2020	RANJIT SETHI	RAJESH KUMAR MAHAPATRA	ANGUL TOWN /1254 /2020
		VS	VS	()

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35	CMP/0000682/2020	STATE OF ODISHA SUSAMA SAHU @PRUSTY VS PRAMOD KUMAR SAHOO	H.N.MOHAPATRA VS	// // 0 //
36	CMP/0000683/2020	NARASINGHA BEHERA VS STATE OF ODISHA	S.K.NAYAK 2 VS	// 0 //
37	CMP/0000684/2020	KIRAN DEVI SHARMA VS GOPAL SHARMA	MAHESWAR MOHANTY VS	// 0 //
38	CMP/0000685/2020	SANTOSHI MOTORS VS SANTOSH KUMAR MISHRA	KOUSIK ANANDA GURU VS	// 0 //
39	CONTC/0005859/2020	KANHU CHARAN KARNA VS SATYABRATA SAHU	L.K.MOHANTY VS	// 0 //
40	CONTC/0005860/2020	NIMITA SADANGI VS SATYABRATA SAHU	DILIP KUMAR SAHU VS	// 0 //
41	CONTC/0005861/2020	CHAKRADHARA NAYAK VS RANJANA CHOPRA	MANAS RANJAN PADHI VS	// 0 //
42	CONTC/0005862/2020	KSHITISH RANJAN ACHARYA VS SATYABRATA SAHU	MANAS RANJAN PADHI VS	// 0 //
43	CONTC/0005863/2020	GANESH CHANDRA SAHU VS SASIBHUSAN MISHRA	GYANESWAR SATPATHY VS	// 0 //
44	CONTC/0005864/2020	SARADA PRASANNA TRIPATHY VS SUNITA PATI	DINESH KUMAR PANDA VS	// 0 //
45	CONTC/0005865/2020	RATNAPRAVA SHARMA VS SATYABRATA SAHU	MANAS RANJAN PADHI VS	// 0 //

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46	CONTC/0005866/2020	RAJAKISHORE BARIK VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
47	CONTC/0005867/2020	RAJKISHORE BEHERA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
48	CONTC/0005868/2020	RABINDRANATH SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
49	CONTC/0005869/2020	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
50	CONTC/0005870/2020	SHISHIR KUMAR SAHOO VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
51	CONTC/0005871/2020	SUDARSAN PANDA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
52	CONTC/0005872/2020	UTTAM KUMAR SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
53	CONTC/0005873/2020	SANATAN SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
54	CONTC/0005874/2020	RAMESH KUMAR ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
55	CONTC/0005875/2020	SWARNALATA ROUT VS SANJIB KUMAR RANBHAINSA	ADV. VS	// 0 //
56	CONTC/0005876/2020	PRADEEP KUMAR DASH VS G. MATHI VATHANAN	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
57	CONTC/0005877/2020	PRABIR KUMAR HARICHANDAN	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		G.MATHI VATHANAN		//
58	CONTC/0005878/2020	JAYA KRUSHNA SENAPATI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		G. MATHI VATHANAN		//
59	CONTC/0005879/2020	PURNA CHANDRA MISHRA	ADV	//
		VS	VS	0
		PRADEEP KUMAR SAHOO		//
60	CONTC/0005880/2020	SUBASH CHANDRA BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		SATYABRATA SAHOO		//
61	CONTC/0005881/2020	LAKSHMAN ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		SATYABRATA SAHOO		//
62	CONTC/0005882/2020	DILLIP KUMAR MARTHA	ADV	//
		VS	VS	0
		MONA SHARMA		//
63	CONTC/0005883/2020	PURNA CHANDRA PRADHAN	ADV	//
		VS	VS	0
		MADHUSUDAN PADHI		//
64	CONTC/0005884/2020	BRAJA KISHORE BALIARSINGH	SANJAY KUMAR PATTANAIAK	//
		VS	VS	0
		SANTOSH DAS		//
65	CONTC/0005885/2020	PUSPITA PANDA	ADV	//
		VS	VS	0
		DR. LUCY DAS		//
66	CONTC/0005886/2020	SUBASHA CHARAN SWAIN @ SUBHASH	ADV	//
		VS	VS	0
		ASSISTANT PROVIDENT FUND COMMISSIONER (PENSION)		//
67	CONTC/0005887/2020	DR. SMITA NAYAK	SANJAY KUMAR MISHRA	//
		VS	VS	0
		SASWAT MISHRA		//
68	CONTC/0005888/2020	SANYASI SWAIN	SIBA PRASAD PATI	//
		VS	VS	0

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69	CONTC/0005889/2020	JYOTIRMAYA RATH SIVA SANKAR MOHANTY VS	ADV VS	// // ()
70	CONTC/0005890/2020	ARINDAM DAKUA MAHESWAR TRIPATHY VS	ADV VS	// // ()
71	CONTC/0005891/2020	HEMENDRA NARAYAN MOHANTY LALITA KUMAR ROUT VS	RAJJEET ROY VS	// // ()
72	CONTC/0005892/2020	N.B.DHAL SURENDRA PRASAD NAYAK VS	DAYANIDHI MISHRA VS	// // ()
73	CONTC/0005893/2020	G.MATHIVATHANAN HARI KUMAR P.B. KURUP @ HARI KUMAR VS	ADV VS	// // ()
74	CONTC/0005894/2020	MUKESH KUMAR BHAMOO SAROJIN TRIPATHY VS	ADV VS	// // ()
75	CONTC/0005895/2020	PRADEEP KUMAR DASH SUPRAVA MOHANTY VS	ADV VS	// // ()
76	CONTC/0005896/2020	PRADIPTA DASH SUSILDATTA NAYAK VS	AMIYA KUMAR MOHANTY VS	// // ()
77	CONTC/0005897/2020	NIRANJAN BEHERA SK.ABDUL FARUQUE VS	ADV VS	// // ()
78	CRLMA/0000169/2020	PRADEEP KUMAR DAS BULA BEHERA VS	ASWINI KUMAR MISHRA (3) VS	// // ()
79	CRLMA/0000170/2020	STATE OF ODISHA RAMESH PRADHAN VS	ABHISHEK DASH VS	// // ()
		STATE OF ODISHA		//

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80	CRLMA/0000171/2020	LINGARAJ MAJHI VS STATE OF ORISSA	ADV VS	/ /0 () //
81	CRLMC/0001737/2020	ARUN SETHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	GOPALPUR /161 /2020 () //
82	CRLMC/0001738/2020	PRADEEP KUMAR PATTANAYAK VS SUPRABHA MOHANTY	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
83	CRLMC/0001739/2020	SRIBATSCHA KUMAR DASH VS STATE OF ODISHA(VIG.)	SANTANU KUMAR SARANGI VS	BHUBANESWAR VIGILANCE /55 /2003 () //
84	CRLMC/0001740/2020	GUNAMANI ROUT VS STATE OF ORISSA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /44 /1997 () //
85	CRLMC/0001741/2020	NIRANJAN JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //
86	CRLMC/0001742/2020	SARAT CHANDRA MALLIK VS STATE OF ORISSA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /252 /2020 () //
87	CRLMC/0001743/2020	KRUSHNA SASMAL @ KRUSHNA CHANDRA SASMAL VS STATE OF ORISSA	SASMAL MOHAPATRA VS	/ /0 () //
88	CRLMP/0001625/2020	NARESH NAYAK VS D.I.G OF POLICE, ODISHA	KUNJA SUNDAR DAS VS	/ /0 () //
89	CRLMP/0001626/2020	ANJANA MUDULI VS STATE OF ODISHA	P.K.ROUT VS	/ /0 () //
90	CRLMP/0001627/2020	NARAYAN SETHI VS I.I.C, KUJANGA POLICE STATION, JAGATSINGHPUR	SUSHANTA HARICHANDAN VS	/ /0 () //
91	CRLMP/0001628/2020	RAJASHREE BEHERA	SANGRAM RATH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001629/2020	SURENDRA KUMAR NATH	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001630/2020	SANTOSH KUMAR DALEI	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001631/2020	ILIAJAR KULU	DINESH KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001632/2020	KANDURI MUDULI	ASWINI KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001633/2020	KRISHNA RANI PRADHAN	SUMANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001634/2020	AYUSHMINI MISHRA	KRUSHNA CHANDRA DASH	/ /0
		VS	VS	()
		SUPERITENDENT OF POLICE, KENDRAPADA		//
98	CRLMP/0001635/2020	RADHARANI BASTIA	BIPLAB P.B. BAHALI	/ /0
		VS	VS	()
		STATE GOVT.		//
99	CRLREV/0000478/2020	SK. SAPU @ SK. SAFIRUDDIN	AMULYA RATNA PANDA	BALIANTA P.S. /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	FAO/0000720/2020	AMIYA KUMAR JENA	DURGESH NARAYAN RATH	/ /
		VS	VS	()
		STATE OF ODISHA		//
101	FAO/0000721/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	/ /
		VS	VS	()
		AKSHAYA KUMAR ROUT		//
102	FAO/0000722/2020	STATE OF ODISHA	ADDL.GOVT ADV	/ /
		VS	VS	()

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103	MACA/0000783/2020	RABI KIRAN PATTANAİK THE DIVISIONAL MANAGER, BAJAJ ALLIANZA GENERAL INSURANCE COMPANY LIMITED VS JAIGA MUNDA	GENERAL INSURANCE COMPANY LIMITED VS	// // 0 //
104	RSA/0000217/2020	MANMATH SINGH VS NIRANJAN SINGH	MAHESWAR MOHANTY VS	// 0 //
105	RSA/0000218/2020	SALIA BIWI @ SALMA BIWI VS CHITRASEN SETHY	MAHESWAR MOHANTY VS	// 0 //
106	RSA/0000219/2020	SITA JENA VS NAMITA JENA	NARAYAN PRASAD PARIJA VS	// 0 //
107	RVWPET/0000333/2020	STATE OF ODISHA VS BEDPRAKASH BEHERA	ADDL.GOV.T.ADVOCATE VS	// 0 //
108	TRPCRL/0000053/2020	SUCHISMITA MALLICK VS KRUSHNA KUMARI	SUSANTA KUMAR SAHU VS	//0 0 //
109	WA/0000752/2020	DINABANDHU BEHERA VS PUSPALATA BEHERA	PADMA CHARAN KAR VS	// 0 //
110	WA/0000753/2020	STATE OF ORISSA VS SURENDRA CHOUDHURY	ADDL.GOV.T. ADV. VS	// 0 //
111	WA/0000754/2020	STATE OF ORISSA VS BHIKARI SWAIN	ADDL. GOVT ADV. VS	// 0 //
112	WP(C)/0035485/2020	SUNITA SAHOO VS STATE OF ODISHA	MOHIT AGRAWAL VS	// 0 //
113	WP(C)/0035486/2020	SANTANU SATPATHY VS STATE OF ODISHA	MOHIT AGRAWAL VS	// 0 //

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114	WP(C)/0035487/2020	JADUNATH ROUT VS UNION OF INDIA	SATYA SINDHU KASHYAP VS	// 0 //
115	WP(C)/0035488/2020	LAMBODAR BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
116	WP(C)/0035489/2020	RANJAN KUMAR PRAHARAJ VS CHIEF MANAGER, STATE BANK OF INDIA	A.PATTNAIK VS	// 0 //
117	WP(C)/0035490/2020	KAMASHYA PRASAD TRIPATHY VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
118	WP(C)/0035491/2020	ALOK RANJAN BARIK VS DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE CUTTACK	GYANA RANJAN SETHI VS	// 0 //
119	WP(C)/0035492/2020	KRISHNA CHANDRA PATRA VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
120	WP(C)/0035493/2020	DIPTIMAYEE PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
121	WP(C)/0035494/2020	ULLASH CH. PAIKRAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
122	WP(C)/0035495/2020	KRISHNA CHANDRA PATRA VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
123	WP(C)/0035496/2020	DEBADARSHANI SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
124	WP(C)/0035497/2020	KRISHNA CHANDRA PATRA VS STATE OF ORISSA	A.PATTNAIK VS	// 0 //
125	WP(C)/0035498/2020	BIJAY KUMAR PANIGRAHI	L.K.MOHANTY	//

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		VS	VS	0
126	WP(C)/0035499/2020	STATE OF ODISHA PREMASILA PRADHAN	L.K.MOHANTY	//
		VS	VS	0
127	WP(C)/0035500/2020	STATE OF ODISHA TANUJA KARTIK	TRILOCHAN PANIGRAHI	//
		VS	VS	0
128	WP(C)/0035501/2020	COLLECTOR PURI KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
129	WP(C)/0035502/2020	STATE OF ORISSA BIGYAN BEHERA	TRILOCHAN PANIGRAHI	//
		VS	VS	0
130	WP(C)/0035503/2020	THE SECRETARY HOME DEPTT. KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
131	WP(C)/0035504/2020	STATE OF ORISSA NAGENDRA PARIDA	DINABANDHU NAYAK	//
		VS	VS	0
132	WP(C)/0035505/2020	THE COMMISSIONER LAND RECORDS AND SETTLEMENT BOARD OF REVENUE CUTTACK KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
133	WP(C)/0035506/2020	STATE OF ORISSA KAILASH CHANDRA BAL	SUPRIYA PATRA	//
		VS	VS	0
134	WP(C)/0035507/2020	UNION OF INDIA PANKAJINI MOHANTY	SUPRIYA PATRA	//
		VS	VS	0
135	WP(C)/0035508/2020	UNION OF INDIA PRAMOD KUMAR ACHARYA	BIDYALOK MOHAPATRA	//
		VS	VS	0
136	WP(C)/0035509/2020	STATE OF ODISHA DHARANIDHAR PRUSTY	LAXMIDHAR DASH	//
		VS	VS	0

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137	WP(C)/0035510/2020	DIBAKAR SWAIN BIKRAM SINGH SAHOO VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //
138	WP(C)/0035511/2020	KOKILA CHANDRA MAHANTA VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
139	WP(C)/0035512/2020	RAMA CHANDRA SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
140	WP(C)/0035513/2020	ASOKA KUMAR DHALSAMANTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
141	WP(C)/0035514/2020	SUKANTA CHARANA MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
142	WP(C)/0035515/2020	BANSIDHAR BHUYAN VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
143	WP(C)/0035516/2020	RAJENDRA SAHU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
144	WP(C)/0035517/2020	SISIR KUMAR PATTANAYAK VS HINDUJA LEYLAND FINANCE LTD.	SATYABRATA RATH VS	// 0 //
145	WP(C)/0035518/2020	RAMESH KUMAR AGRAWALLA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
146	WP(C)/0035519/2020	SUSRITA BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
147	WP(C)/0035520/2020	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //

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148	WP(C)/0035521/2020	SACHIDANANDA SAMANTARAY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
149	WP(C)/0035522/2020	DR.MANORANJAN BEHURA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
150	WP(C)/0035523/2020	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
151	WP(C)/0035524/2020	SUMITRA BEHERA VS DIRECTOR GENERAL OF POLICE CENTRAL RESERVE POLICE FORCE	SARADA PRASAD DASH VS	// 0 //
152	WP(C)/0035525/2020	RAMAMANI MOHAPATRA VS LAND ACQUISITION ZONE OFFICER CUM LAND ACQUISITION COLLECTOR KHURDA	MANORANJAN ACHARYA VS	// 0 //
153	WP(C)/0035526/2020	BALARAM DASH VS THE COMMISSIONER SURVEY SETTLEMENT AND LAND RECORDS	GYANESWAR SATPATHY VS	// 0 //
154	WP(C)/0035527/2020	JAYA MAA DURGA GRAM PANCHAYAT LEVEA VS STATE OF ODISHA	ARJUNA BEHERA VS	// 0 //
155	WP(C)/0035528/2020	RUPA SINGH PINGUA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
156	WP(C)/0035529/2020	SANATAN DAS VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
157	WP(C)/0035530/2020	BASANTI PRADHAN VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	// 0 //
158	WP(C)/0035531/2020	PRADIPTA MALLICK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
159	WP(C)/0035532/2020	SUBASH CHANDRA MAJHI	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0035533/2020	BISHWAJEET PRATAP NANDA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0035534/2020	MONALISA MISHRA	GOPINATH SETHI	//
		VS	VS	0
		CONTROLLER OF EXAMINATIONS COUNCIL OF HIGHER SECONDARY EDUCATION BBSR		//
162	WP(C)/0035535/2020	ALOK RANJAN HOTA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0035536/2020	PRASANTA KUMAR SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0035537/2020	AMBIKA MOHAPATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0035538/2020	GYANARUPA MISHRA	GOPINATH SETHI	//
		VS	VS	0
		CONTROLEER OF EXAMINATIONS COUNCIL OF HIGHER SECONDARY EDUCATION BBSR		//
166	WP(C)/0035539/2020	SUVASHREE NATH	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0035540/2020	MINATI NATH	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0035541/2020	RABINDRANATH SWAIN	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0035542/2020	DUKHIRAM BARIK	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0035543/2020	PRATIMA MOHARANA	GANESH PRASAD SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0035544/2020	STATE OF ODISHA PRANABANDHU SETHI VS	B.DASH VS	// // 0
172	WP(C)/0035545/2020	STATE OF ODISHA AKSHAYA KUMAR PAL VS	GANESH PRASAD SAMAL VS	// // 0
173	WP(C)/0035546/2020	STATE OF ODISHA MALATI SHIAL VS	B.DASH VS	// // 0
174	WP(C)/0035547/2020	STATE OF ODISHA BANITA NAYAK VS	GANESH PRASAD SAMAL VS	// // 0
175	WP(C)/0035548/2020	STATE OF ODISHA LAXMIMANI NATH VS	B.DASH VS	// // 0
176	WP(C)/0035549/2020	STATE OF ODISHA SABITA SWAIN VS	GANESH PRASAD SAMAL VS	// // 0
177	WP(C)/0035550/2020	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	SAROJ KUMAR MISHRA VS	// // 0
178	WP(C)/0035551/2020	STATE OF ODISHA SURACHI SWAIN VS	GANESH PRASAD SAMAL VS	// // 0
179	WP(C)/0035552/2020	STATE OF ODISHA BIRANCHI SWAIN VS	GANESH PRASAD SAMAL VS	// // 0
180	WP(C)/0035553/2020	STATE OF ODISHA SK.ABDUL SALIM VS	AMLAN SHAKTI PAUL VS	// // 0
181	WP(C)/0035554/2020	UNION OF INDIA NILAKANTHA DAS VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0035555/2020	RITANJALI ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
183	WP(C)/0035556/2020	JAI PRAKASH BEHERA VS THE CHIEF GENERAL MANAGER IN CHARGE DEPTT. OF BANKING OPERATION ANDE DEVELOPMENT	SUSANTA KUMAR BARAL VS	// 0 //
184	WP(C)/0035557/2020	ORIENTAL INSURANCE CO.LTD VS BISHNU PRASAD PANJIA	A.A.KHAN VS	// 0 //
185	WP(C)/0035558/2020	ORIENTAL INSURANCE COMPANY LTD. VS RASHMITA BEHERA	ADAM ALI KHAN VS	// 0 //
186	WP(C)/0035559/2020	GOURA CHANDRA LOHAR VS STATE OF ODISHA	G.S.NAMTOAR VS	// 0 //
187	WP(C)/0035560/2020	SANTOSH KUMAR BEHERA VS DEPUTY REGISTRAR ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	SUSANTA KUMAR SAHU VS	// 0 //
188	WP(C)/0035561/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	SWAT DAS VS	// 0 //
189	WP(C)/0035562/2020	ORISSA PRIVATE ENGINEERING COLLEGE ASSOCIATION VS THE STATE OF ODISHA	SOULIKIOSAD DASH VS	// 0 //
190	WP(C)/0035563/2020	AMARESH BEHERA VS STATE OF ODISHA	B.SINGH VS	// 0 //
191	WP(C)/0035564/2020	KAMINI PANIGRAHI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
192	WP(C)/0035565/2020	KISHORI RANI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
193	WP(C)/0035566/2020	PRAMILA MAHANTA	B.N.PARIDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0035567/2020	SANKARSAN MOHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0035568/2020	DURGA CHARAN MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0035569/2020	BABULAL MALLICK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0035570/2020	BANSHIDHAR DASH	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0035571/2020	NILAMBAR BAG	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0035572/2020	GOURIBALA BARIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0035573/2020	ANANTA KUMAR GOCHHAYAT	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0035574/2020	PRAKASH KUMAR PRADHANI	AMIT KUMAR SAA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0035575/2020	SUPRAVA BISWAL	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0035576/2020	RANJAN KUMAR SETHY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0035577/2020	NARAYANI MOHARANA	B.N.PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0035578/2020	STATE OF ODISHA GAJENDRA KUMAR ROUT VS	B.N.PARIDA VS	// // 0
206	WP(C)/0035579/2020	STATE OF ODISHA TRILOCHAN DAS VS	B.N.PARIDA VS	// // 0
207	WP(C)/0035580/2020	STATE OF ODISHA AMARESH CHANDRA NAYAK VS	RAJJEET ROY VS	// // 0
208	WP(C)/0035581/2020	STATE OF ODISHA SURESH KUMAR ROUL VS	B.N.PARIDA VS	// // 0
209	WP(C)/0035582/2020	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	LALITENDU MISHRA VS	// // 0
210	WP(C)/0035583/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
211	WP(C)/0035584/2020	BASANTA KUMAR PRADHAN PUSPAMITRA MOHANTY VS	B.N.PARIDA VS	// // 0
212	WP(C)/0035585/2020	STATE OF ODISHA NRUSINGH CHARAN ROUT VS	B.N.PARIDA VS	// // 0
213	WP(C)/0035586/2020	STATE OF ODISHA PURNA CHANDRA SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
214	WP(C)/0035587/2020	STATE OF ODISHA LOKANATH SAHOO VS	B.N.PARIDA VS	// // 0
215	WP(C)/0035588/2020	STATE OF ODISHA STATE OF ODISHA VS SUBRAT BHUSAN TRIPATHY	ADDL.GOV.T.ADVOCATE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0035589/2020	HIMANSHU KUMAR MOHANTY VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
217	WP(C)/0035590/2020	STATE OF ODISHA VS SUDARSAN BAL	ADDL.GOV.T.ADVOCATE VS	// 0 //
218	WP(C)/0035591/2020	DURGAMADHAB DAS VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
219	WP(C)/0035592/2020	DILLIP KUMAR SAHOO VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
220	WP(C)/0035593/2020	INDRAMANI BAG VS STATE OF ODISHA	S.C.MEKAP VS	// 0 //
221	WP(C)/0035594/2020	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
222	WP(C)/0035595/2020	CHINMAYEE BARIK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
223	WP(C)/0035596/2020	BISWAMITRA BARIK VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
224	WP(C)/0035597/2020	MANORAMA ACHARYA VS THE AUTHORISED OFFICER CUM CHIEF MANAGER PUNJAB NATIONAL BANK	SUBASH CHANDRA PUSPALAKA VS	// 0 //
225	WP(C)/0035598/2020	SIBASIS SAHU VS THE TAHASILDAR, PADMAPUR	GYANA RANJAN MOHANTY VS	// 0 //
226	WP(C)/0035599/2020	PREMALATA BARIK VS THE UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
227	WP(C)/0035600/2020	NIRMAL CHANDRA ROUT	ASIT KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035601/2020	NIRMAL CHANDRA ROUT	ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0035602/2020	NRUSINHA NANDA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035603/2020	NRUSINHA NANDA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0035604/2020	NRUSINHA NANDA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0035605/2020	NRUSINHA NANDA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0035606/2020	NRUSINHA NANDA MAHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0035607/2020	BANI MUNDA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0035608/2020	BIJAYA AMAYAT	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035609/2020	LALIMA GLORIA DUNGUNG	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035610/2020	SHANTIMUNI SUREKHA HORO	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035611/2020	SARITA SORONIA	SURYA NARAYAN PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0035612/2020	STATE OF ODISHA BIJAY KUMAR BAL VS	SAPAN KUMAR PAL VS	// // 0
240	WP(C)/0035613/2020	STATE OF ODISHA MAGIKHIA SETHY VS	SURYA NARAYAN PATNAIK VS	// // 0
241	WP(C)/0035614/2020	STATE OF ODISHA LALU GHIVELA VS	AMIT KUMAR SAA VS	// // 0
242	WP(C)/0035615/2020	STATE OF ODISHA RANJIT PRADHAN VS	A.P.BOSE VS	// // 0
243	WP(C)/0035616/2020	STATE OF ODISHA UMA SHANKAR MAHALING VS	SURYA NARAYAN PATNAIK VS	// // 0
244	WP(C)/0035617/2020	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SURYA NARAYAN PATNAIK VS	// // 0
245	WP(C)/0035618/2020	STATE OF ODISHA SISIRA KUMAR PRADHAN VS	SIBA NARAYAN BISWAL VS	// // 0
246	WP(C)/0035619/2020	STATE OF ODISHA BICHITRANANDA MAJHI VS	NIRMAL RANJAN ROUSTRAY VS	// // 0
247	WP(C)/0035620/2020	UNION OF INDIA M/S.FORTUNE SPIRIT LTD. VS	ARUN KUMAR PATRA VS	// // 0
248	WP(C)/0035621/2020	STATE OF ODISHA PRAHALLAD NAYAK VS	HRUDANANDA MOHAPATRA VS	// // 0
249	WP(C)/0035622/2020	UNION OF INDIA NIRUPAMA MAHAPATRA VS STATE OF ODISHA	J.K.KHUNTIA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0035623/2020	K.DHOBA REDDY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
251	WP(C)/0035624/2020	M/S.HARAPRIYA HP GAS AGENCY VS SENIOR REGIONAL MANAGER HINDUSTAN PETROLEUM CORPORATION LTD BBSR	RAMESH AGARWAL VS	// 0 //
252	WP(C)/0035625/2020	KAUSIKA KANHAR VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
253	WP(C)/0035626/2020	SUJATA SWAIN VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
254	WP(C)/0035627/2020	KAMAL KUMAR TOSHNIWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
255	WP(C)/0035628/2020	PRASHANTA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
256	WP(C)/0035629/2020	KAIBALAYA CHARAN BARIK VS HE SENIOR MAGISTRATE (BRANCH HEAD), INDIAN BANK, ROURKELA	MANOJ KUMAR PATI VS	// 0 //
257	WP(C)/0035630/2020	BHAGYASHREE PAGAL VS THE STATE OF ODISHA	SILADITYA RAY VS	// 0 //
258	WP(C)/0035631/2020	PRAVAH CHANDRA GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
259	WP(C)/0035632/2020	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
260	WP(C)/0035633/2020	SIDDHARTHA SAMAL VS STATE OF ODISHA		// 0 //
261	WP(C)/0035634/2020	BRAJA KISHORE JENA	JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035635/2020	SOUDAMINI PATEL	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035636/2020	PRABIR GHOSE	GAUTAM MISRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0035637/2020	RATAN MANJARI JENA	JTOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035638/2020	BIJAYA KUMAR MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035639/2020	ANITA SA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.BBSR		//
267	WP(C)/0035640/2020	RAHUL MOHAPATRA	ANUP KUMAR BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035641/2020	JOSNA TETE	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.		//
269	WP(C)/0035642/2020	PRAMOD KUMAR BHOL	SUBASH CHANDRA PANI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CTC		//
270	WP(C)/0035643/2020	LAXMIDHAR BEHERA	N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035644/2020	PADMABATI MAHATO	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.		//
272	WP(C)/0035645/2020	SANTOSH KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0035646/2020	REGIONAL TRANSPORT OFFICER, NAYAGARH KRISHNAPRIYA PATEL VS	TAPAN KUMAR BISWAL VS	// // 0
274	WP(C)/0035647/2020	COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT. PRAVAKAR MOHANTY VS	SUBASH CHANDRA PANI VS	// // 0
275	WP(C)/0035648/2020	REGIONAL TRANSPORT OFFICER, KENDRAPARA NIRANJAN BEHERA VS	N.K.SAHU VS	// // 0
276	WP(C)/0035649/2020	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SUBASH CHANDRA PANI VS	// // 0
277	WP(C)/0035650/2020	REGIONAL TRANSPORT OFFICER, BBSR (1) HIRABATI SAHOO VS	TAPAN KUMAR BISWAL VS	// // 0
278	WP(C)/0035651/2020	COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT. AMARENDRA OJHA VS	SUBASH CHANDRA PANI VS	// // 0
279	WP(C)/0035652/2020	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE BANITA CHOUDHURY VS	TAPAN KUMAR BISWAL VS	// // 0
280	WP(C)/0035653/2020	COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT. ALOK KUMAR NAYAK VS	P.N.MOHANTY VS	// // 0
281	WP(C)/0035654/2020	STATE OF ODISHA SMITARANI NAIK VS	TAPAN KUMAR BISWAL VS	// // 0
282	WP(C)/0035655/2020	COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT. SOMANATH BARAD VS	P.N.MOHANTY VS	// // 0
283	WP(C)/0035656/2020	STATE OF ODISHA AMITA CHOUDHURY VS STATE OF ORISSA	SUBASH CHANDRA ACHARYA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0035657/2020	MADHABI MAJHI VS COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.	TAPAN KUMAR BISWAL VS	// 0
285	WP(C)/0035658/2020	AMITA CHOUDHURY VS STATE OF ORISSA	SUBASH CHANDRA ACHARYA VS	// 0
286	WP(C)/0035659/2020	JAGADANANDA PATEL VS STATE INFORMATION COMMISSIONR, BBSR	SAROJ KUMAR DASH VS	// 0
287	WP(C)/0035660/2020	SUNITA NAIK VS COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.	TAPAN KUMAR BISWAL VS	// 0
288	WP(C)/0035661/2020	AMITA CHOUDHURY VS STATE OF ORISSA	SUBASH CHANDRA ACHARYA VS	// 0
289	WP(C)/0035662/2020	JAMUNA KALO VS STATE INFORMATION COMMISSIONER, BBSR	SAROJ KUMAR DASH VS	// 0
290	WP(C)/0035663/2020	CHANDAKANTI SAHU VS COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.	TAPAN KUMAR BISWAL VS	// 0
291	WP(C)/0035664/2020	AMITA CHOUDHURY VS STATE OF ORISSA	SUBASH CHANDRA ACHARYA VS	// 0
292	WP(C)/0035665/2020	AMITA CHOUDHURY VS STATE OF ORISSA	SUBASH CHANDRA ACHARYA VS	// 0
293	WP(C)/0035666/2020	STATE OF ODISHA VS BINOD KUMAR DAS	ADDL. GOVT. ADVOCATE VS	// 0
294	WP(C)/0035667/2020	BINATI LAKRA VS COMMISSIONER CUM SECRETARY H AND F WELFARE DEPTT.	TAPAN KUMAR BISWAL VS	// 0
295	WP(C)/0035668/2020	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0035669/2020	AMITA CHOUDHURY	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0035670/2020	SAMBHU NATH BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0035671/2020	DASHARATHA PRADAHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035672/2020	SRUSTIDHAR KHAMARI	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035673/2020	KAMAL LOCHAN PATRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0035674/2020	SABIR KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035675/2020	NARESH KUMAR JENA	KRUSHNA CH. DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0035676/2020	SUNANDANA BALIARSINGH	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0035677/2020	AMARESH KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0035678/2020	JOGENDRA BARIK	JYOTI RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035679/2020	SANJIB KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0035680/2020	STATE OF ODISHA JAYADEV SAHOO VS	KAUSHIK SWAIN VS	// // 0
308	WP(C)/0035681/2020	STATE OF ODISHA BRUNDABAN SWAIN VS	AMIYA KUMAR MOHANTY (A) VS	// // 0
309	WP(C)/0035682/2020	STATE OF ODISHA SANJEEB SINGH VS	KAUSHIK SWAIN VS	// // 0
310	WP(C)/0035683/2020	STATE OF ODISHA BHABANI SANKAR DASH VS	DIPTI RANJAN BHOKTA VS	// // 0
311	WP(C)/0035684/2020	STATE OF ODISHA PRADEEP KUMAR MALLICK VS	KAUSHIK SWAIN VS	// // 0
312	WP(C)/0035685/2020	STATE OF ODISHA ANJANA PODAR VS	DEBASIS TRIPATHY VS	// // 0
313	WP(C)/0035686/2020	STATE OF ODISHA THAKUR KUMAR CHAMPATI VS	AJODHYA RANJAN DASH VS	// // 0
314	WP(C)/0035687/2020	BHUBANESWAR MUNICIPAL CORPORATION CHINMAYEE MISHRA VS	B.P.CHHUALSINGH VS	// // 0
315	WP(C)/0035688/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
316	WP(C)/0035689/2020	SANJEEB KUMAR PANDA JAGABANDHU PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0
317	WP(C)/0035690/2020	STATE OF ODISHA MIRZA MUNSAF BAIG VS	AJAYA KUMAR MOHARANA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0035691/2020	SADASIBA MAJHI VS COLLECTOR KHORDHA	G.P.JENA VS	// 0 //
319	WP(C)/0035692/2020	KALI PRASAD NANDA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
320	WP(C)/0035693/2020	RASMITA KUMAR PADHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
321	WP(C)/0035694/2020	PARAMANANDA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
322	WP(C)/0035695/2020	BIDULATA JENA VS UNION OF INDIA	A.K.SAHOO VS	// 0 //
323	WP(C)/0035696/2020	NILAMBAR PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
324	WP(C)/0035697/2020	MARGARITA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	WP(C)/0035698/2020	NIRAKAR BEHERA VS UNION OF INDIA	A.K.SAHOO VS	// 0 //
326	WP(C)/0035699/2020	SUKANTI JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
327	WP(C)/0035700/2020	MAMI NAYAK VS UNION OF INDIA	A.K.SAHOO VS	// 0 //
328	WP(C)/0035701/2020	JYOSHNARANI KAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
329	WP(C)/0035702/2020	PURNA CHANDRA DALAI	AMIYA KUMAR TARAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0035703/2020	ARUNA NAYAK	A.K.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
331	WP(C)/0035704/2020	SANANDA SARAF	RABINDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035705/2020	RANJITA BEHERA	A.K.SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0035706/2020	BIBINDRA KUMAR BEHERA	N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0035707/2020	PRADEEP KUMAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035708/2020	ANJALI ROHIDAS	KOUSIK ANANDA GURU	//
		VS	VS	0
		GODABARI ROHIDAS		//
336	WP(C)/0035709/2020	LAXMIDHAR SAHU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035710/2020	RAJIB BIHARI MISHRA	ALOK KUMAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0035711/2020	DALI DAS	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0035712/2020	SANTILATA SINGHDEO	J.R.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0035713/2020	SAUDAMINI BEURA	SUJATA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0035714/2020	STATE OF ODISHA JYOTI SAHU VS	JYOTI RANJAN KHUNTIA VS	// // 0
342	WP(C)/0035715/2020	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	KOUSIK ANANDA GURU VS	// // 0
343	WP(C)/0035716/2020	MAHANADI COAL FIELD LTD., SAMBALPUR DEBASMITA MAHANTY VS	J.R.KHUNTIA VS	// // 0
344	WP(C)/0035717/2020	STATE OF ODISHA JNANARANJAN PARIDA VS	SUJATA JENA VS	// // 0
345	WP(C)/0035718/2020	STATE OF ODISHA JITENDRA PARIDA VS	J.R.KHUNTIA VS	// // 0
346	WP(C)/0035719/2020	STATE OF ODISHA UTKAL PRAMANIK VS	SANJIB RAY VS	// // 0
347	WP(C)/0035720/2020	STATE OF ODISHA SOUDAMINI PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
348	WP(C)/0035721/2020	STATE OF ODISHA SRIDHAR MOHANTA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
349	WP(C)/0035722/2020	STATE OF ODISHA RADHA RAMAN MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
350	WP(C)/0035723/2020	STATE OF ODISHA RANGALATA JENA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
351	WP(C)/0035724/2020	STATE OF ODISHA PRAVATI MOHANTY @ PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0035725/2020	EKAMRA SCHOOL OF DANCE AND MUSIC VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// () //
353	WPCRL/0000149/2020	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	//0 () //
354	ABLAPL/0015793/2020	INDRAMANI MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /501 /2020 () //
355	ABLAPL/0015794/2020	RAJESH KUMAR CHAND VS STATE OF ODISHA	JAGABANDHU SAHU VS	KHAPRAKHOL /238 /2020 () //
356	ABLAPL/0015795/2020	PINTU YADAV VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP /104 /2019 () //
357	ABLAPL/0015796/2020	MANAS GIRI VS STATE OF ODISHA	DIBYADHAR MANASINGH VS	ERASAMA /233 /2020 () //
358	ABLAPL/0015797/2020	KALYANI ROUL VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /226 /2020 () //
359	ABLAPL/0015798/2020	KAPIL DEEP @ KAPILA DEEP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /204 /2020 () //
360	ABLAPL/0015799/2020	KAILASH CHANDRA KHATUA VS STATE OF ODISHA	R.N.SATAPATHY VS	MAHANGA /195 /2018 () //
361	ABLAPL/0015800/2020	TAPAN SETHI @ TAPAN SETHY VS STATE OF ODISHA	BIPLABA P.B.BAHALI VS	//0 () //
362	ABLAPL/0015801/2020	KALU KHAN @ MD. KALAM VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JATNI P.S. /428 /2019 () //
363	ABLAPL/0015802/2020	MIHIRSEN ROUT	R.N.SATAPATHY	MAHANGA /216 /2018

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FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0015803/2020	SIBA PRASAD PATTNAIK	A.K.JENA	KHURDA P.S. /447 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0015804/2020	ANANDA @ ANAND MAJHI	SUCHIT KUMAR NAYAK	R.UDAYAGIRI /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0015805/2020	MINAKETAN DALEI @ NANDA	MANORANJAN PADHY	KRUSHNA PRASAD /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0015806/2020	BABUA NAYAK	DINESH KUMAR MOHANTY	PURI SADAR /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0015807/2020	NAYANA BEHERA	PARTHA SARATHI NAYAK	ANGUL TOWN /1369 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0015808/2020	SURENDRA MUKHI	L.BHUYAN	NANDIPADA /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0015809/2020	MAHESWAR JENA	ABHISHEK DASH	NILGIRI /332 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0015810/2020	SUDHANSU SEKHAR PATTANAIAK	RAJJEET ROY	AIR FIELD P.S. /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0015811/2020	PRATAP KUMAR BEHERA	PRASANNA KUMAR MISHRA	TUMUSINGA /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0015812/2020	RAJKUMAR MENDILY	SAROJ KUMAR MISHRA	MANAMUNDA /179 /2018
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0015813/2020	RAMAKANTA NAYAK	GANESWAR BEHERA	KENDRAPARA /316 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0015814/2020	STATE OF ODISHA SUKANTI MAHARANA VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /757 /2020 ()
376	ABLAPL/0015815/2020	STATE OF ODISHA SATRUJIT SINGH VS	R.ACHARY VS	// MANCHESWAR P.S. /420 /2020 ()
377	ABLAPL/0015816/2020	STATE OF ODISHA ANIL DEHURI VS	AMITAV TRIPATHY VS	// MARKAT NAGAR /110 /2020 ()
378	ABLAPL/0015817/2020	STATE OF ODISHA ROHIA MAJHI VS	CHITTARANJAN BAL VS	// BARIPADA TOWN /828 /2020 ()
379	ABLAPL/0015818/2020	STATE OF ODISHA JADU @ SRIDHAR PARIDA VS	DIBYA JYOTI SAHOO VS	// TIHIDI /505 /2020 ()
380	ABLAPL/0015819/2020	STATE OF ODISHA ANKIT BISWAL VS	DEBENDRA KUMAR SAHOO (1) VS	// ANGUL TOWN /751 /2020 ()
381	ABLAPL/0015820/2020	STATE OF ODISHA RANJIT MOHANTY @ RANJEET MOHANTY VS	DIBYA JYOTI SAHOO VS	// TIHIDI /498 /2020 ()
382	ABLAPL/0015821/2020	STATE OF ODISHA BHABANI BEHERA VS	ARIJEET MISHRA VS	// THAKURMUNDA /114 /2020 ()
383	ABLAPL/0015822/2020	STATE OF ODISHA SATRUJIT SINGH VS	DALIRANI BEHURAY VS	// MANCHESWAR P.S. /420 /2020 ()
384	ABLAPL/0015823/2020	STATE OF ODISHA MANAS RANJAN MAHAKUD VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /433 /2019 ()
385	ABLAPL/0015824/2020	STATE OF ODISHA DOLAGOBINDA MOHANTA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// THAKURMUNDA /113 /2020 () //

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FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0015825/2020	BISWA RANJAN BAGH @ BISWARARAJAN BAGH VS STATE OF ODISHA	ANJALI HOTA VS	CHHENDIPADA /71 /2020 () //
387	ABLAPL/0015826/2020	SHIBU DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /138 /2020 () //
388	ABLAPL/0015827/2020	SANJUKTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /167 /2020 () //
389	ABLAPL/0015828/2020	KHAGESWER MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /479 /2020 () //
390	ABLAPL/0015829/2020	PANDAB PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GONDIA /291 /2020 () //
391	ABLAPL/0015830/2020	ABHIMANYU BEHERA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	PARADEEP LOCK /216 /2020 () //
392	ABLAPL/0015831/2020	MANJULA @ MANJU REKHA SAHU VS STATE OF ODISHA	L.N.RAYATSINGH VS	BADABAZAR /217 /2020 () //
393	ABLAPL/0015832/2020	NIRANJAN GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHANJANAGAR /628 /2020 () //
394	ABLAPL/0015833/2020	BALARAM SAHU VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	LAXMISAGAR P.S. /333 /2020 () //
395	ABLAPL/0015834/2020	PUA @ ASIS KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	HARABHANGA /136 /2020 () //
396	ABLAPL/0015835/2020	BIKRAMDEBA MISHRA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	NAYAPALLI P.S. /196 /2020 () //
397	ABLAPL/0015836/2020	BISWAMITRA DAS	BIKRAM CHANDRA DHADEI	/ /0

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FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0015837/2020	DEBA PRASAD SAMANTA MANDHATA @ BABU SAMANTA	BALRAMANTA	JENAPUR /353 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0015838/2020	BABU @ PARAMANANDA KHILAR	ASHOK JENA	CHOUDWAR /588 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0015839/2020	SWARUP ROURTRAY	DEEPAK KU SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0015840/2020	KUNTALA SAHU	RAMAKANTA PANDA	SIMULIA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0015841/2020	ARUN KUMAR MOHAPATRA @ NILU	BISWARANJAN DALAI	TIRTOL /395 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0015842/2020	BISHNU CHARAN SAHOO	UMESH CHANDRA BEHURA	CHANDRASEKHARPUR /417 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0015843/2020	BISHNU CHARAN SAHOO	UMESH CHANDRA BEHURA	CHANDRASEKHARPUR /354 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0015844/2020	BISHNU CHARAN SAHOO	UMESH CHANDRA BEHURA	INFCITY PS /198 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0015845/2020	DHARANIDHAR JENA	S.K.NAYAK	ATHGARH /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0015846/2020	BABI @ ANANTA CHARAN PARIDA	RUPESH KUMAR MOHANTY	BHANDARIPOKHARI /115 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0015847/2020	BISWAJEET NAYAK @ RAJENDRA NAYAK @ BABU	RAJESH KUMAR HUDANANDA MOHAPATRA	BHADRAK RURAL /655 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0015848/2020	STATE OF ODISHA ASHOK KUMAR MISHRA VS	PRAHALLAD SAHU VS	// PHULBANI TOWN /157 /2020 ()
410	ABLAPL/0015849/2020	STATE OF ODISHA DAYANIDHI BEHERA@ DAYANIDHI GAYA BEHERA	ANURAG MISHRA VS	// GURANDI /95 /2020 ()
411	ABLAPL/0015850/2020	STATE OF ODISHA KUNI NAYAK VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /90 /2019 ()
412	ABLAPL/0015851/2020	STATE OF ODISHA RATNAKAR DAS VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /328 /2020 ()
413	ABLAPL/0015852/2020	STATE OF ODISHA PRASAHANT KUMAR MOHARANA @ BIRANCHHAR MOHAPATRA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /157 /2020 ()
414	ABLAPL/0015853/2020	STATE OF ODISHA KUNILATA BEHERA VS	B.K.NAYAK VS	// NIMAPADA /300 /2020 ()
415	ABLAPL/0015854/2020	STATE OF ODISHA GURUDEB BARAL VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /358 /2020 ()
416	ABLAPL/0015855/2020	STATE OF ODISHA LABANGA DEI VS	SRIKANTA KUMAR NATH VS	// HINDOL /126 /2020 ()
417	ABLAPL/0015856/2020	STATE OF ODISHA BINAYA BHUSAN PATTNAYAK VS	SANTANU KUMAR SARANGI VS	// MADHUPATNA /261 /2020 ()
418	ABLAPL/0015857/2020	STATE OF ODISHA MADHUSUDAN SAHOO @ MADHU SAHOO @ MADHU SAHOO	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /256 /2020 ()
419	ABLAPL/0015858/2020	STATE OF ODISHA MANAS GIRI VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// ERASAMA /232 /2020 () //

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FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0015859/2020	MANAS RNJAN SENAPATI @ MANTY SENAPATI @ PRASAD MOHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /169 /2020 () //
421	ABLAPL/0015860/2020	NARAYAN BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /188 /2020 () //
422	ABLAPL/0015861/2020	SURYA RANJAN BISWAL @ SILU BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /39 /2019 () //
423	ABLAPL/0015862/2020	SANATAN BEHERA VS STATE OF ODISHA	SATYABRITA MOHANTY (1) VS	PARADEEP LOCK /216 /2020 () //
424	ABLAPL/0015863/2020	BIKASH GHATUALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /442 /2020 () //
425	ABLAPL/0015864/2020	UTTAM RANASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /375 /2020 () //
426	ABLAPL/0015865/2020	ITISHREE PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /206 /2020 () //
427	ABLAPL/0015866/2020	MANDARDHAR MOHAPATRA @ MANTI VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /1267 /2020 () //
428	ABLAPL/0015867/2020	PABITRA DAS VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	ASTARANGA /105 /2020 () //
429	WPC(OAC)/0000299/2017	KSHIROD KUMAR NANDI VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// () //
430	WPC(OAC)/0001319/2018	SATYA NARAYAN RATH VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// () //
431	WPC(OAC)/0003545/2013	INDRAMANI BEHERA	MANOJA KUMAR KHUNTIA	//

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FILING REPORT AS ON :15/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :15/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 CMPAT/36/2001	M/S.KONARK JUTE LTD.-MP	M/S.R.P.KAR
2	29/2020 ARBA/17/2020	SATYABAN PATTNAYAK-MP	ASHOK DAS
3	35/2020 ARBP/52/2016	R.PADMAVATI-MP	M/S.DIPTI RANJAN BHOKTA
4	40/2020 WPCRL/147/2020	SUDARSHAN JENA-MP	TRILOCHAN BARIK
5	51/2020 TRPCRL/53/2020	SUCHISMITA MALLICK-MP	SUSANTA KUMAR SAHU
6	80/2020 JCRLA/70/2016	PRADEEP PANDA-MP	M/S KIRAN ROUT S.NAYAK
7	81/2020 JCRLA/73/2008	BHIKARI C.DAS-MP	M/S SUMITRA MOHANTY
8	101/2020 SA/180/2000	KUMUDABANDHU-MP	M/S.S.P.MISRA
9	137/2020 MATA/63/2019	KUMUDINI BHAINSA-MP	M/S.S.N.SHARMA
10	208/2020 WPC(OAC)/3545/2013	INDRAMANI BEHERA-MP	MANOJA KUMAR KHUNTIA
11	269/2020 CONTC/1841/2018	PROF.KUMARBAR DAS-MP	M/S D.ROUTRAY, S.DAS, S.K.SAMAL
12	503/2020 RSA/217/2020	MANMATH SINGH-MP	MAHESWAR MOHANTY
13	504/2020 RSA/217/2020	MANMATH SINGH-MP	MAHESWAR MOHANTY
14	505/2020 RSA/218/2020	SALIA BIWI @ SALMA BIWI-MP	MAHESWAR MOHANTY
15	506/2020 RSA/481/2012	BARUN PRADHAN-MP	M/S.S.P.MISRA
16	537/2020 RVWPET/333/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
17	538/2020 RVWPET/333/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
18	539/2020 RVWPET/333/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
19	542/2020 CRLREV/464/2020	RABI PRADHAN-MP	BISWAJIT NAYAK
20	667/2020 CMP/683/2020	NARASINGHA BEHERA-MP	S.K.NAYAK
21	668/2020 CMP/684/2020	KIRAN DEVI SHARMA-MP	MAHESWAR MOHANTY
22	669/2020 CMP/685/2020	SANTOSHI MOTORS-MP	KOUSIK ANANDA GURU
23	750/2020 FAO/720/2020	AMIYA KUMAR JENA-MP	DURGESH NARAYAN RATH
24	751/2020 FAO/721/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
25	752/2020 FAO/721/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
26	753/2020	STATE OF ODISHA-MP	ADDL.GOV.T ADV

27	FAO/722/2020 754/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
28	FAO/721/2020 755/2020	STATE OF ODISHA-MP	ADDL.GOV'T ADV
29	FAO/722/2020 1202/2020	ARUN SETHY-MP	SIDDHARTH GOUTAM DAS
30	CRLMC/1737/2020 1203/2020	PRADEEP KUMAR PATTANAYAK-MP	SUSANTA KUMAR TRIPATHY
31	CRLMC/1738/2020 1204/2020	SRIBATSCHA KUMAR DASH-MP	SANTANU KUMAR SARANGI
32	CRLMC/1739/2020 1205/2020	NIRANJAN JENA-MP	TARA PRASAD MOHAPATRA
33	CRLMC/1741/2020 1206/2020	SARAT CHANDRA MALLIK-MP	AMULYA RATNA PANDA
34	CRLMC/1742/2020 1207/2020	SOMU BEDABYAS PRADHA-MP	MR.SATYABRATA PANDA
35	CRLA/355/2013 1207/2020	HIMANSHU SEKHAR ROUT-MP	PRASANNA KUMAR NANDA
36	CRLMC/1729/2020 1208/2020	CHATURA SAHU-MP	DEVASHIS PANDA
37	CRLA/965/2019 1208/2020	HIMANSHU SEKHAR ROUT-MP	PRASANNA KUMAR NANDA
38	CRLMC/1729/2020 1210/2020	SUDAM UPADHYAYA-MP	M/S.A.A.DAS,BASANTA KUMAR DAS
39	CRLA/302/2007 1210/2020	KRUSHNA SASMAL @ KRUSHNA CHANDRA SASMAL-MPH.N.MOHAPATRA	
40	CRLMC/1743/2020 1211/2020	DAYA@DAYANIDHI DAS-MP	ARUN KUMAR BUDHIA
41	CRLA/617/2018 1212/2020	BABRU NAIK-MP	M/S.PRASANTA KUMAR SAHOO
42	CRLA/82/2018 1213/2020	MANU MAHANTA-MP	SUSIL KU.PATTNAIK
43	CRLA/51/2015 1214/2020	SUKA@SUKADEV PADHAN-MP	M/S.JAGABANDHU SAHU, S.PANDA, P.SAHU
44	CRLA/396/2012 1215/2020	LALA@LALJIT@LALAJIT SAHU-MP	SMRUTI RANJAN PATI
45	CRLA/432/2019 1216/2020	RAMESH SAHU-MP	NIRANJAN PANDA
46	CRLA/614/2016 1217/2020	BAIRAGI @ BAIKUNTHA DAS-MP	MANOJ KUMAR PATI
47	CRLA/626/2020 1273/2020	RAJU BHAINSA-MP	SOUMYA RANJAN DAS
48	BLAPL/1914/2020 1274/2020	SK. BABU-MP	ASIT KU. JENA
49	BLAPL/8425/2020 1275/2020	PRADEEP JENA-MP	D.PANIGRAHI
50	BLAPL/7101/2020 1276/2020	JAGANNATHA SAHU@ JAGA-MP	BIBHUDANANDA MOHAPATRA
51	BLAPL/6965/2020 1277/2020	KUNA @ PRAVAT MAHARANA-MP	SOURA CHANDRA MOHAPATRA
52	BLAPL/4908/2020 1278/2020	ABHIMANYU @ ABHI SAHU @ ABHIMANYU SAHU-MP	M/S.SOURA CHANDRA MOHAPOATRA,PRASANTA KU
53	BLAPL/3411/2020 1281/2020	S. BALAJI ACHARY-MP	JYOTIRMAYA SAHOO
54	BLAPL/9158/2020 1405/2020	THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED-MP	
55	MACA/783/2020 1406/2020	NARAYAN SAHOO-MP	SASHIBHUSAN DAS
56	MACA/707/2019 1407/2020	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED-MP	
57	MACA/764/2020 1662/2020	SUMIT KUMAR NAIK-MP	S.S.RAO
	WA/727/2020		

58	1663/2020 WA/75/2020	MINA @MINATI BARIK-MP	M/S.K.PANIGRAHI
59	1664/2020 WA/753/2020	STATE OF ORISSA-MP	ADDL.GOV.T. ADV.
60	1665/2020 WA/753/2020	STATE OF ORISSA-MP	ADDL.GOV.T. ADV.
61	1666/2020 WA/753/2020	STATE OF ORISSA-MP	ADDL.GOV.T. ADV.
62	1667/2020 WA/754/2020	STATE OF ORISSA-MP	ADDL. GOVT ADV.
63	1668/2020 WA/754/2020	STATE OF ORISSA-MP	ADDL. GOVT ADV.
64	1669/2020 WA/754/2020	STATE OF ORISSA-MP	ADDL. GOVT ADV.
65	15313/2020 WP(C)/35489/2020	RANJAN KUMAR PRAHARAJ-MP	A.PATTNAIK
66	15314/2020 WP(C)/35506/2020	KAILASH CHANDRA BAL-MP	SUPRIYA PATRA
67	15315/2020 WP(C)/35507/2020	PANKAJINI MOHANTY-MP	SUPRIYA PATRA
68	15316/2020 WP(C)/35513/2020	ASOKA KUMAR DHALSAMANTA-MP	GYANA RANJAN SETHI
69	15317/2020 WP(C)/35516/2020	RAJENDRA SAHU-MP	SATYABRATA MOHANTY (1)
70	15318/2020 WP(C)/35517/2020	SISIR KUMAR PATTANAYAK-MP	SATYABRATA RATH
71	15319/2020 WP(C)/35520/2020	PRAMOD KUMAR SAHOO-MP	PRASANTA KUMAR MISHRA
72	15320/2020 WP(C)/23283/2016	M/S.DAMODAR ENGINEERS PVT.LTD.-MP	M/S.R.P.KAR
73	15321/2020 WP(C)/35521/2020	SACHIDANANDA SAMANTARAY-MP	PRASANTA KUMAR MISHRA
74	15322/2020 WP(C)/35453/2020	GANESWAR NAYAK-MP	DEBA RANJAN MOHAPATRA
75	15323/2020 WP(C)/35527/2020	JAYA MAA DURGA GRAM PANCHAYAT LEVEL FEDERATION-MP	ARUNIMA CHARANA BEHERA
76	15324/2020 WP(C)/35530/2020	BASANTI PRADHAN-MP	ARJUNA CH.BEHERA
77	15325/2020 WP(C)/35533/2020	BISHWAJEET PRATAP NANDA-MP	AMITAV TRIPATHY
78	15326/2020 WP(C)/35535/2020	ALOK RANJAN HOTA-MP	SHASHI BHUSAN JENA
79	15327/2020 WP(C)/35536/2020	PRASANTA KUMAR SWAIN-MP	SHASHI BHUSAN JENA
80	15328/2020 WP(C)/35559/2020	GOURA CHANDRA LOHAR-MP	G.S.NAMTOAR
81	15329/2020 WP(C)/28658/2020	SURENDRA BARIK-MP	DEEPAK KUMAR MOHAPATRA
82	15330/2020 WP(C)/35561/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	SASWAT DAS
83	15331/2020 WP(C)/35562/2020	ORISSA PRIVATE ENGINEERING COLLEGE ASSOCIATION-MP	DEVI PRASAD DASH
84	15332/2020 WP(C)/35563/2020	AMARESH BEHERA-MP	B.SINGH
85	15333/2020 WP(C)/35564/2020	KAMINI PANIGRAHI-MP	S.K.SAMAL
86	15334/2020 WP(C)/35576/2020	RANJAN KUMAR SETHY-MP	BISWABIHARI MOHANTY
87	15335/2020 WP(C)/35583/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
88	15336/2020 WP(C)/35588/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
89	15337/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE

90	WP(C)/35590/2020 15338/2020	INDRAMANI BAG-MP	S.C.MEKAP
91	WP(C)/35593/2020 15339/2020	MANORAMA ACHARYA-MP	SUBASH CHANDRA PUSPALAKA
92	WP(C)/35597/2020 15340/2020	SIBASIS SAHU-MP	GYANA RANJAN MOHANTY
93	WP(C)/35598/2020 15341/2020	PREMALATA BARIK-MP	SUBASH CHANDRA PUSPALAKA
94	WP(C)/35599/2020 15342/2020	BIJAYA AMAYAT-MP	BIBHUTI BHUSAN MISHRA
95	WP(C)/35608/2020 15343/2020	PRAHALLAD SWAIN-MP	SUBRATA MISHRA
96	WP(C)/35411/2020 15344/2020	BICHITRANANDA MAJHI-MP	NIRMAL RANJAN ROUTRAY
97	WP(C)/35619/2020 15345/2020	M/S.FORTUNE SPIRIT LTD.-MP	ARUN KUMAR PATRA
98	WP(C)/35620/2020 15346/2020	PRAHALLAD NAYAK-MP	HRUDANANDA MOHAPATRA
99	WP(C)/35621/2020 15347/2020	NIRUPAMA MAHAPATRA-MP	J.K.KHUNTIA
100	WP(C)/35622/2020 15348/2020	KAMAL KUMAR TOSHNIWAL-MP	NIRANJAN LENKA
101	WP(C)/35627/2020 15349/2020	KISHORE KUMAR SAHU-MP	ADITYA N. DAS
102	WP(C)/33857/2020 15351/2020	PRASHANTA KUMAR BEHERA-MP	NIRANJAN LENKA
103	WP(C)/35628/2020 15353/2020	BHAGYASHREE PAGAL-MP	SILADITYA RAY
104	WP(C)/35630/2020 15354/2020	KAIBALAYA CHARAN BARIK-MP	MANOJ KUMAR PATI
105	WP(C)/35629/2020 15355/2020	INDIA POWER CORPORATION LIMITED-MP	TANMAY MISHRA
106	WP(C)/34911/2020 15356/2020	DILLIP KU.PANDA-MP	M/S.S.K.NAYAK
107	WP(C)/29552/2019 15357/2020	DILLIP KU.PANDA-MP	M/S.S.K.NAYAK
108	WP(C)/29552/2019 15358/2020	PRABIR GHOSE-MP	GAUTAM MISRA
109	WP(C)/35636/2020 15359/2020	SOUDAMINI PATEL-MP	SHIVSANKAR MOHANTY
110	WP(C)/35635/2020 15360/2020	MANORANJAN SAHU-MP	M/S.DEBI PRASAD DHAL
111	WP(C)/11945/2017 15362/2020	RAHUL MOHAPATRA-MP	ANUP KUMAR BOSE
112	WP(C)/35640/2020 15363/2020	PRASANTA KU.PRADHAN-MP	M/S.SATYBRATA MOHANTY, S.K.ROUT, S.S.MOHAPATRA
113	WP(C)/22615/2013 15364/2020	LAXMIDHAR BEHERA-MP	N.K.SAHU
114	WP(C)/35643/2020 15365/2020	RATNAKAR DASH-MP	SASWATI MOHAPATRA
115	WP(C)/29313/2020 15366/2020	AMIYA KUMAR DAS-MP	MR.SUBRAT KU.SATPATHY,SASIM AJITAV PATTNAYAK
116	WP(C)/27381/2019 15367/2020	NIRANJAN BEHERA-MP	N.K.SAHU
117	WP(C)/35648/2020 15368/2020	AMIYA KUMAR DAS-MP	MR.SUBRAT KU.SATPATHY,SASIM AJITAV PATTNAYAK
118	WP(C)/27381/2019 15369/2020	SAROJ RANJAN MOHANTY-MP	M/S.BIKRAM PRATAP DAS
119	WP(C)/8976/2018 15370/2020	THE MANAGING DIRECTOR,ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SUBRATA KUMAR MOHAPATRA
120	WP(C)/9600/2020 15371/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	ANUP KUMAR BOSE
	WP(C)/18113/2020		

121	15372/2020 WP(C)/18105/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SATYABRATA KUMAR MOHAPATRA
122	15373/2020 WP(C)/18128/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SATYABRATA KUMAR MOHAPATRA
123	15374/2020 WP(C)/18143/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SATYABRATA KUMAR MOHAPATRA
124	15375/2020 WP(C)/19882/2020	SURESH CHAND JAIN-MP	SREEJIT MOHANTY
125	15376/2020 WP(C)/25919/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SATYABRATA KUMAR MOHAPATRA
126	15377/2020 WP(C)/35666/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
127	15378/2020 WP(C)/18136/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED-MP	SATYABRATA KUMAR MOHAPATRA
128	15379/2020 WP(C)/35477/2020	PRITAM PANDA-MP	DILLIP RAY
129	15380/2020 WP(C)/29805/2020	SCHOOL MANAGING COMMITTEE BAINCHA PRIMARY SCHOOL-MP	SHOBANTA KUMAR MISHRA
130	15382/2020 WP(C)/15928/2020	FEDERATION OF SENIOR CITIZENS ASSOCIATION OF ODISHA-MP	BRAMOD KR.MISHRA
131	15383/2020 WP(C)/32771/2020	BIJU AERONAUTICS EMPLOYEES UNION-MP	SOMANATH MISHRA
132	15384/2020 WP(C)/35683/2020	BHABANI SANKAR DASH-MP	DIPTI RANJAN BHOKTA
133	15385/2020 WP(C)/35685/2020	ANJANA PODAR-MP	DEBASIS TRIPATHY
134	15386/2020 WP(C)/35686/2020	THAKUR KUMAR CHAMPATI-MP	AJODHYA RANJAN DASH
135	15387/2020 WP(C)/35688/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
136	15388/2020 WP(C)/35689/2020	JAGABANDHU PARIDA-MP	HRUDANANDA MOHAPATRA
137	15389/2020 WP(C)/35690/2020	MIRZA MUNSAF BAIG-MP	AJAYA KUMAR MOHARANA
138	15390/2020 WP(C)/35693/2020	RASMITA KUMAR PADHY-MP	KRISHNA CHANDRA SAHU
139	15391/2020 WP(C)/35694/2020	PARAMANANDA JENA-MP	JYOTIRMAYA SAHOO
140	15392/2020 WP(C)/35697/2020	MARGARITA PRADHAN-MP	KRISHNA CHANDRA SAHU
141	15393/2020 WP(C)/35699/2020	SUKANTI JENA-MP	MANOJ KUMAR PATI
142	15394/2020 WP(C)/35701/2020	JYOSHVARANI KAR-MP	KRISHNA CHANDRA SAHU
143	15395/2020 WP(C)/35706/2020	BIBINDRA KUMAR BEHERA-MP	N.K.SAHU
144	15396/2020 WP(C)/35719/2020	UTKAL PRAMANIK-MP	SANJIB RAY
145	670/2020 CMP/643/2020	SATYABRATA PADHY-MP	AMIT PRASAD BOSE
146	671/2020 CMP/643/2020	SATYABRATA PADHY-MP	
147	1209/2020 CRLA/311/2020	SIMA @ SIMANCHAL BHUYAN-MP	
148	1209/2020 CRLMC/1405/2020	ARCHANA MALLICK @ BARAL-MP	
149	1222/2020 ABLAPL/14319/2020	BUDHILATA DAS @ BUDHI DAS-MP	
150	1223/2020 ABLAPL/13622/2020	RASMITA PRUSETH-MP	
151	1224/2020 ABLAPL/13705/2020	NALINI RANA-MP	
152	1225/2020	KHAGESWAR BEHERA @ JAGA-MP	

153	ABLAPL/8715/2020 1226/2020	PRADEEP NAYAK-MP	
154	ABLAPL/14106/2020 1227/2020	AJIT KUMAR SIAL-MP	
155	ABLAPL/11771/2020 1228/2020	DURYODHAN BISHI-MP	
156	ABLAPL/13881/2020 1229/2020	ASHOK KUMAR SAHU-MP	SAMARENDRA BHADUR
157	ABLAPL/13125/2020 1230/2020	SIBARAMA DALEI@SIBA DALEI-MP	
158	ABLAPL/6576/2019 1231/2020	KEDAR DALEI @KEDARNATH DALEI-MP	
159	ABLAPL/6578/2019 1232/2020	TRILOCHAN SWAIN @ BAINA-MP	
160	ABLAPL/11367/2020 1233/2020	SANJU SINGH-MP	
161	ABLAPL/13193/2020 1234/2020	NETRANANDA JENA @ BASANTA JENA-MP	
162	ABLAPL/12000/2020 1235/2020	BIKI PRADHAN-MP	
163	ABLAPL/9281/2020 1236/2020	MANASH KUMAR DASH-MP	
164	ABLAPL/728/2019 1279/2020	NARAYAN KUMAR KHAITAN-MP	
165	BLAPL/10089/2019 1280/2020	NARAYAN KUMAR KHAITAN-MP	
166	BLAPL/10089/2019 15350/2020	RASHMI CHAND-MP	
167	WP(C)/24945/2020 15352/2020	RAMAKANTA BEHERA-MP	
168	WP(C)/33475/2020 15361/2020	MAHANTA GOURANANDA SIDHA BRAHMACHARI-MP	
169	WP(C)/30768/2020 15381/2020	JAYDEBA SETHI-MP	
	WP(C)/33473/2020		